



RESERVE BANK OF INDIA

www.rbi.org.in
www.rbi.org.in/hindi
e-mail: helpprd@rbi.org.in

PRESS RELATIONS DIVISION, Central Office, Post Box 406, Mumbai 400001
Phone: 2266 0502 Fax: 2266 0358, 2270 3279

September 22, 2004

**Reserve Bank Cancels Certificate of Registration of
M/s. Vir Finlease Limited, Ahmedabad**

The Reserve Bank of India, has on September 15, 2004 cancelled the certificate of registration granted to M/s. Vir Finlease Limited having its registered office at 1, First Floor, Vee-Murti Complex, Gurukul Road, Memnagar, Ahmedabad-380 052 for carrying on the business of a non-banking financial institution.

Following cancellation of registration certificate, M/s. Vir Finlease Limited cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institutions is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

**Ajit Prasad
Manager**

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